

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

RESERVED ON : 10th January, 2013
DECIDED ON : 15th February, 2013

+ **CRL.M.C. 4356/2012 Crl.M.A.Nos.20268-20269/12**

SATEESH JAIN Petitioner

VERSUS

CVCIGP II EMPLOYEES ROSE HILL LTD. Respondent

+ **CRL.M.C. 1190/2012 & Crl.M.A.Nos.4256/12, 17660-61/12**

M/S SURYA VINAYAKA INDUSTRIES LTD. & ORS.

.... Petitioners

VERSUS

CVCIGP II EMPLOYEES ROSE HILL LTD. & ANR.

.... Respondents

+ **CRL.M.C. 1543/2012 & Crl.M.A.Nos.5461/12, 17656-57/12**

M/S SURYA VINAYAKA INDUSTRIES LTD. & ORS.

..... Petitioners

VERSUS

CVCIGP II CLIENT ROSE HILL LTD. & ANR. Respondents

+ **CRL.M.C. 1544/2012 & Crl.M.A.Nos.5463/12, 17658-59/12**

M/S SURYA VINAYAKA INDUSTRIES LTD. & ORS.

.... Petitioners

VERSUS

CVCIGP II CLIENT ROSE HILL LTD. & ANR. Respondents

+ **CRL.M.C. 1545/2012 & Crl.M.A.Nos. 5465/12, 17654-55/12**

M/S SURYA VINAYAKA INDUSTRIES LTD. & ORS.

..... Petitioners

VERSUS

CVCIGP II EMPLOYEE ROSE HILL LTD. & ANR.

.... Respondents

+ **CRL.M.C. 1546/2012 & CrI.M.A.Nos. 5467/12, 17662-63/12**

M/S SURYA VINAYAKA INDUSTRIES LTD. & ORS.

..... Petitioners

VERSUS

CVCIGP II EMPLOYEES ROSE HILL LTD. & ANR.

.... Respondents

+ **CRL.M.C. 4215/2012 & CrI.M.A.No19781/12**

SANJAY JAIN & ORS.

..... Petitioners

VERSUS

CVCIGP II EMPLOYEES ROSE HILL LTD. & ANR.

.... Respondents

+ **CRL.M.C. 4216/2012 & CrI.M.A.No19783/12**

SANJAY JAIN & ANR.

..... Petitioners

VERSUS

CVCIGP II EMPLOYEES ROSE HILL LTD. & ANR.

.... Respondents

+ **CRL.M.C. 4217/2012 & CrI.M.A.No19786/12**

SANJAY JAIN & ORS.

..... Petitioners

VERSUS

CVCIGP II CLIENT ROSE HILL LTD. & ANR.

.... Respondents

+ **CRL.M.C. 4218/2012 & Crl.M.A.No19788/12**
SANJAY JAIN & ORS. Petitioners

VERSUS

CVCIGP II EMPLOYEES ROSE HILL LTD.&ANR.
.... Respondents

+ **CRL.M.C. 4219/2012 & Crl.M.A.No19790/12**
SANJAY JAIN & ORS. Petitioners

VERSUS

CVCIGP II CLIENT ROSE HILL LTD. & ANR. Respondents

+ **CRL.M.C. 4220/2012 & Crl.M.A.No19793/12**
SANJAY JAIN & ANR. Petitioners

versus

CVCIGP II CLIENT ROSE HILL LTD. & ANR. Respondents

Present : Mr.Shaad Anwar with Mr.Manoj
Agarwal, Advocates for the petitioners
in Crl.M.C.No.4356/2012.

Mr.U.U.Lalit, Sr.Advocate with
Mr.vineet Malhotra, Mr.Vikas Arora
and Mr.Aman Khan, Advocates for
the petitioners in
Crl.M.C.Nos.1190/12, 1543/12,
1544/12, 1545/12,
1546/12, 4215/12, 4216/12, 4217/12,
4218/12, 4219/12 & 4220/12

Mr.Sandeep Sethi, Sr.Advocate with
Mr.Neeraj Sharma, Ms.Roopali Singh
and Ms.Anjali Aggarwala, Advocates
for the respondents.

**CORAM:
MR. JUSTICE S.P.GARG**

S.P.GARG, J.

The present petitions are dismissed in terms of a detailed common judgment delivered today which is placed in the file of Crl.M.C.No.1191/2012 titled *M/s Surya Vinayaka Industries Ltd & Ors. Vs.CVCIGP II Client Rose Hill Ltd. & Anr.*

**(S.P.GARG)
JUDGE**

February 15, 2013
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